



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.05.2024

### **NOTICE**

Please take notice that the matters listed in the Court of Chairperson at 10:30 AM on 02.05.2024 will now be taken up in the **Court – II**.

Further, please take notice that the bench notified for the Court – II on 02.05.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

#### **Court – II (10:30 AM)**

- 1. Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)**
- 2. Hon'ble Mr. Barun Mitra, Member (Technical)**
- 3. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar